

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VISA RESOURCES INDIA LIMITED Date of Commencement of Liquidation: 03-01-2023; List of Stakeholders as on Date: 17-02-2023; Name of IP: Mr. Kapilendra Swain; Process Number: 1; Last 5 digitof registration number: 11624

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	7250749914	5	6491538182		759211732		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1156781456	1	394047845		762733611		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	557406	1	557406				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	8408088776	7	6886143433		1521945343		